



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Corrigendum to Government Order No.6144-LD(A) of 2017 dated 28-12-2017.

Please read "**Puja Sharma**" instead of "**Puja Choudhary**" appearing in the Government Order No.6144-LD(A) of 2017 dated 28-12-2017 issued vide endorsement No. LD (A) 2016/35-Part VI dated 28-12-2017.

(Ashish Gupta)
(Ashish Gupta)
Deputy Legal Remembrancer

No: LD (A) 2016/35-Part VI *16/1/18* Dated 16 -01-2018.
Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Pr. Resident Commissioner, J&K, New Delhi.
3. Director Litigation, Kashmir/Jammu.
4. Principal Private Secretary to Chief Secretary for information of worthy Chief Secretary.
5. All officers of the Department of L, J&PA.
6. Ms. Puja Sharma, Additional Advocate General, New Delhi.
7. OSD to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
8. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
9. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
10. Incharge Website, Department of L, J&PA.
11. Government Order file.
12. Concerned file.